

GOYO (PUTO)

Declaration of Assets and Liabilities

Year 2024

I, Navin Kumar, son/daughter/wife of Dukhu choudhary
aged A7 years, belonging to Bihar Vidhin Sobha, Secretariate
service and presently working as Office Attendent (Night Quard)
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2591

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	9000	NiI	Nil	NiI	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	rLil	NUI	NI)	心心	Nij
(iii)	Bonds, Debentures and Shares in companies	Ni	NiI	NJ)	NiI	N.)
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	APY young yearly 14,352	m'1	NiI	N'I	الله')
(v)	Motor Vehicles (details of make, etc.)	Honda Acti BROIC F 6792	Nil	Nij	Nil	ולא
(vi)	Jewellery (give details of weight and value)	NSI	Gold-109 Silver-Sog	Ni)	NI)	N)
(vii)	Other assets, such as values of claims / interests	Ni)	NG)	IU)	Ni	N)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Ni	Nii	77	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	山山	Ni	Nil	Nil	NI
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s)	心	W)	Ni	Nil	Nij
	- Extent (Total measurement) - Current market value					ike
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s)	Ni	Nij	Ni I	Nil	NJI
	- Extent (Total measurement) - Current market value	*	1 1 1 2 2			
(v)	Others (such as interest in property)	Nil	Nij	Nij	NII	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a) (i) Loans from Banks		SBI Her Bidlian Sobha		
11.9	(ii) Loans from financial institutions	Ni)	N)	
1117	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N)	~ Vij	
	(b) dues to departments dealing with supply of water	NII	Nil	
	(c) dues to departments dealing with supply of electricity	N)	Nij	
	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments	NI	IVI)	

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	dealing with government transport (including aircraft and helicopters)	Ni)	NL'I
	(f) Other dues, if any	Ni)	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	Hit	N.
	Account Number (PAN)]	DAAPK7295C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Ni'I	NiI
	(iii) Sales Tax [Only in case of proprietary business]	Ni1	Nil
	(iv) Property Tax	Nil	NII

C. **Personal Detail**

GPF/CPF/PRAN No.	:-	110083863411		
Gender	:-	M (M/F)		
Date of Birth	:-	26 41 1 1 9 7 7 (DD/MM/YYYY)		
Class/Group	:-	(A/B/C)		
Cadre	:-	BLA Secretariat service		
		(Full Name e.g. B.A.SBihar Administrative Service,		
		B.S.S Bihar Secretariat Service etc.)		
Home District	:-	patna		
I hereby declare that the above details are true to the best of my knowledge and belief.				

Signature IVarin Kymar

Name of Employee: Narin Kymar

Designation: Affice Attendent (Night Guard)
Department: Bihar Vidhan Sabha, Potra-15

Note:

Place: Patra

Date: 13/02/2014

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.